NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/10	IA 183/17 in TP 23/16	For hearing	397/ 398	K. Inbalathan Vs. Ver Terra Products India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	AS ANIRUDAHA. 9740732170)	PETITIONER	46
27	N. Eish Shetty (9738223720)	Jagadish Chinappa ORDER	

Counsel for Petitioner is present. PCS for Respondent is present. Counsel for Respondent R4 is present. I.A 183/17 is listed today Counsel for Petitioner in the main petition reported that, he has filed objections in I.A 183/17 already. For hearing on I.A 183/17 list it on 25/01/2018.

Member (T)

Member (J)